



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-25052026-272863
CG-DL-E-25052026-272863

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 2544]

नई दिल्ली, सोमवार, मई 25, 2026/ज्येष्ठ 4, 1948

No. 2544]

NEW DELHI, MONDAY, MAY 25, 2026/JYAISTHA 4, 1948

सड़क परिवहन और राजमार्ग मंत्रालय

शुद्धिपत्र

नई दिल्ली, 25 मई, 2026

का.आ. 2636(अ).—केन्द्रीय सरकार ने, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की धारा 3 के खंड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, इस अधिसूचना के शासकीय राजपत्र में प्रकाशित होने की तारीख से, राष्ट्रीय राजमार्ग संख्या-NH931A के कि.मी 0.00 से 23.950 तक उत्तर प्रदेश राज्य में पेव्ड शोल्डर के साथ दो/चार लेन में उन्नयन/चौड़ीकरण हेतु उक्त अनुसूची के स्तम्भ (4), (5), (6) और (7) में क्रमशः उल्लिखित राज्य, जिलों, तालुकों और गावों से सम्बन्धित उक्त अनुसूची के स्तम्भ (3) की तत्स्थानी प्रविष्टि में विनिर्दिष्ट भूमि के सम्बन्ध में अनुसूची के स्तम्भ (2) में उल्लिखित अधिकारियों को उक्त अधिनियम के अन्तर्गत सक्षम अधिकारियों के कृत्यों का निष्पादन करने के लिए एतद्वारा सक्षम प्राधिकारी के रूप में प्राधिकृत करती है।

अनुसूची

उत्तर प्रदेश राज्य में राष्ट्रीय राजमार्ग संख्या-NH931A पर भूमि का अधिग्रहण।

क्रमिक संख्या 1	सक्षम प्राधिकारी 2	भूमि का विवरण 3	राज्य 4	जिले का नाम 5	तालुक का नाम 6	गांव का नाम 7
1	अपर जिलाधिकारी (प्रशासन) (स.स.), रायबरेली	राष्ट्रीय राजमार्ग संख्या NH931A के कि.मी 0 से कि.मी 23.95 तक	उत्तर प्रदेश	रायबरेली	सलोन	1 सुनगा 2 संसारी 3 अहोरा रामपुर 4 नसीराबाद 5 चतुरपुर 6 छतोह 7 चन्दावाहीपुर 8 गोपालीपुर 9 जगतपुर 10 गद्दीपुर 11 सलोन 12 बरवालिया 13 जिजवालिया उर्फ बिजवालिया 14 केशोपुर 15 पिछवरिया 16 कपूरपुर 17 कोडरा

[फा. सं. CE-RO/LKO/NH(O)/LA/NH-931A/2022-23/3a/corri]

शेख अमीनखान, निदेशक

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**CORRIGENDUM**

New Delhi, the 25th May, 2026

S.O. 2636(E).—In exercise of powers conferred by clause (a) of section 3 of the National Highways Act, 1956(48 of 1956), the Central Government hereby authorizes the officers mentioned in column (2) of the Schedule annexed here to as the competent authorities to perform the functions of such authorities under the said Act with effect from the date of publication of this notification in the Official Gazette, in respect of the stretch of land specified in the corresponding entry in column (3) of the said Schedule relating to state, districts, taluk and villages mentioned in column (4), (5), (6) and (7) respectively of the said Schedule for upgradation/widening to 2/4 laning with paved shoulders of km. 0.000 to km. 23.950 of NH-931A in the State of UTTAR PRADESH.

SCHEDULE

Land acquisition on National Highway No. NH931A in the State of UTTAR PRADESH.

Sl. No. 1	CALA 2	Stretch 3	State 4	District 5	Taluk/Mandal 6	Name of the Village 7																																		
1	ADM(JO), Raibareli	NH931A KM 0 TO KM 23.95	UTTAR PRADESH	RAEBARELI	Salon	<table border="1"> <tr><td>1</td><td>Sunga</td></tr> <tr><td>2</td><td>Sansari</td></tr> <tr><td>3</td><td>Ahora Rampur</td></tr> <tr><td>4</td><td>Nasirabad</td></tr> <tr><td>5</td><td>Chaturpur</td></tr> <tr><td>6</td><td>Chhatoh</td></tr> <tr><td>7</td><td>Chandawahipur</td></tr> <tr><td>8</td><td>Gopalipur</td></tr> <tr><td>9</td><td>Jagatpur</td></tr> <tr><td>10</td><td>Gaddipur</td></tr> <tr><td>11</td><td>Salon</td></tr> <tr><td>12</td><td>Barwaliya</td></tr> <tr><td>13</td><td>Jijwaliya Urf Bijwaliya</td></tr> <tr><td>14</td><td>Keshopur</td></tr> <tr><td>15</td><td>Pichwariya</td></tr> <tr><td>16</td><td>Kapurpur</td></tr> <tr><td>17</td><td>Kodra</td></tr> </table>	1	Sunga	2	Sansari	3	Ahora Rampur	4	Nasirabad	5	Chaturpur	6	Chhatoh	7	Chandawahipur	8	Gopalipur	9	Jagatpur	10	Gaddipur	11	Salon	12	Barwaliya	13	Jijwaliya Urf Bijwaliya	14	Keshopur	15	Pichwariya	16	Kapurpur	17	Kodra
1	Sunga																																							
2	Sansari																																							
3	Ahora Rampur																																							
4	Nasirabad																																							
5	Chaturpur																																							
6	Chhatoh																																							
7	Chandawahipur																																							
8	Gopalipur																																							
9	Jagatpur																																							
10	Gaddipur																																							
11	Salon																																							
12	Barwaliya																																							
13	Jijwaliya Urf Bijwaliya																																							
14	Keshopur																																							
15	Pichwariya																																							
16	Kapurpur																																							
17	Kodra																																							

[F. No. CE-RO/LKO/NH(O)/LA/NH-931A/2022-23/3a/corri]

SHAIKH AMINKHAN, Director